

In the National Company Law Tribunal, Jaipur

Item No. 105

CP No. (IB)-74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

..... Respondent

Order delivered on 24.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Mudit Manohar, Adv.
For Respondent(s) : Susshil Daga, Adv.

ORDER

Learned counsels for both the parties are present. Post for final hearing on 10.10.2019. On that day, learned counsels also may file brief written arguments.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER

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